

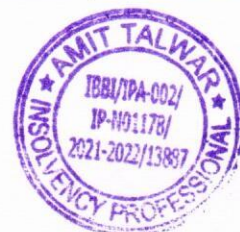
FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF ANJANI REALTORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ANJANI REALTORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13 th April 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, New Delhi Under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN : U74999DL2007PTC161986
5.	Address of the registered office and principal office (if any) of corporate debtor	Current Registered office: B-3/709, Milan Vihar Apartments, Plot No. 72 IP Extension, Patparganj, East Delhi, Delhi 110092 Former Registered office: C-369 Ground Floor, Yojna Vihar, East Delhi, Delhi 110092
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 12/01/2022 (Date of receipt of order by IRP: 08/02/2022)
7.	Estimated date of closure of insolvency resolution process	11-07-2022(180 th day from the date of commencement of Insolvency resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Amit Talwar Registration No- IBBI/IPA-002/IP-N01178/2021-2022/13887
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-4/5, Jiwan Jyoti Apartments, Near Lok Vihar, Pitampura, New Delhi-110034 Email id: amittalwarcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-4/5, Jiwan Jyoti Apartments, Near Lok Vihar, Pitampura, New Delhi-110034 Email id: cirp.anjanirealtors@gmail.com
11.	Last date for submission of claims	22/02/2022 (14 days from the date of receipt of the order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers under the Real Estate Project (Financial Creditors) of the Corporate Debtor
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Sudesh Kumar (IBBI/IPA-001/IP-P-02525/2021-2022/13881) 2. Mr. Saurab Sharma (IBBI/IPA-001/IP-P-02550/2021-2022/13951) 3. Mr. Surinder Babbar (IBBI/IPA-001/IP-P-02534/2021-2022/13878)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) At the address mentioned at column No. 10

Notice is hereby given that the National Company Law Tribunal, Bench-IV, New Delhi has ordered the commencement of a corporate insolvency resolution process of the **Anjani Realtors Private Limited** on 12-01-2022.

The creditors of **Anjani Realtors Private Limited**, are hereby called upon to submit their claims with proof on or before 22-02-2022 to the interim resolution professional at the address mentioned against entry No. 10.

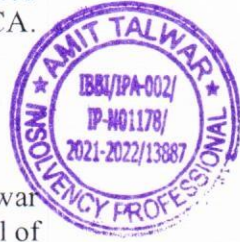
(Signature)



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 09-02-2022
Place: New Delhi

Amit Talwar
Interim Resolution Professional of
Anjani Realtors Private Limited
Reg. No. IBBI/IPA-002/IP-N01178/2021-2022/13887

